

Parks including impact assessment studies to assess the implementation of various action programmes laid out in the management plans;

- (d) Shall formulate and assist programmes for upgradation of the skills of the park personnel;
- (e) Shall scrutinise annual development plans of the State Wildlife authorities for each of the National Parks in the context of the long-term plans for management and improvement, and make recommendations to the Government for extending financial assistance to the National Parks;
- (f) Shall examine and assess any proposals for special assistance to meet special situations and problems in respect of any National Parks and make recommendations to the Central Government;
- (g) Shall explore possibilities of formulation of project proposals for all aspects of management and conservation of wildlife habitats in National Parks for external assistance and make recommendations to Govt, in that regard;
- (h) Shall consider all proposals of State Wildlife authorities in regard to National Parks, including setting up of new parks or modification, or alteration in the boundaries or status of existing parks and tender expert advice to State and Central Governments; and
- (i) Shall take all such measures as are germane or incidental to the basic objectives of upgrading the management of National Parks in the interest of wildlife and biodiversity conservation.

**राजधानी में वृक्षों को नष्ट किया जाना**

2261. श्रीमती सत्या बहिन : क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सत्य है कि राजधानी में वृक्षों को अकस्मिक बनाने के उद्देश्य से

उनकी छाई किए जाने के कारण उन्हें नष्ट किया जा रहा है ;

(ख) उद्यान निदेशालय/केंद्रीय लोक निर्माण विभाग/नई दिल्ली नगर पालिका/दिल्ली विकास प्रधिकरण द्वारा किए जाने वाले कार्यों का ब्यौरा क्या है ;

(ग) क्या इन सभी विभागों के लिए वृक्षारोपण का कोई लक्ष्य निर्धारित किया गया है, यदि हाँ, तो गत पाँच वर्षों के दौरान प्रत्येक विभाग द्वारा अर्पित-अर्पित क्षेत्रों में कितने-कितने वृक्ष लगाए गए हैं और उनका अनुरक्षण किस प्रकार से किया गया है ;

(घ) लगाए गए उक्त वृक्षों में से कितने वृक्ष नष्ट हो गए और उनके नष्ट होने के क्या कारण थे ; और

(ङ) सरकार द्वारा वृक्षों के संरक्षण, संवर्धन इत्यादि पर व्यय की गई राशि का ब्यौरा क्या है ?

**पर्यावरण और वन मंत्रालय के राज्य मंत्री (श्री कमल नाथ) :** (क) से (ङ) सूचना एकत्र की जा रही है और सदन के पटल पर प्रस्तुत कर दी जाएगी ।

#### Violation of Pollution Control Requirement

2262. SHRI T. VENKATRAM  
REDDY:

DR. SHRIKANT RAM-CHANDRA  
JICHKAR:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) how many industrial units in Andhra Pradesh and Maharashtra, have violated the pollution control requirement;

(b) what are the details thereof

(c) what is the number of such units which have so far not complied with the necessary requirements; and

(d) what action is proposed to be taken against these units?

THE MINISTER OF STATE *Ob* THE  
MINISTRY OF ENVIRONMENT AND  
FORESTS (SHRI KAMAL NATH):

(a) to (c) As per information provided by the States till 31-12-1993, which was the last date for compliance of standards, there are 24 units in Andhra Pradesh and 6 units in Maharashtra in the medium and large scale sector, which, have not taken any steps to instal pollution control devices, which could have enabled them to comply with the prescribed standards. The category-wise details of these units in Andhra Pradesh and Maharashtra are given below:

S. No.	Category	Andhra Pradesh	Maharashtra
1.	Thermal Power	01	00
2.	Distillery	06	02
3.	Leather	04	01
4.	Dyes	01	
5.	Pharmaceuticals	02	01
6.	Sugar	10	02

(d) The Central Pollution Control Board has directed State Pollution Control Boards and Pollution Control Committees of Union Territories to take legal action against the units which have not taken steps to instal the required pollution control devices.

**भूमि को वन क्षेत्र के अन्तर्गत लाने हेतु निर्धारित लक्ष्य**

2263. श्री जितेन्द्र कुमार जैन :  
श्री वीरेण जे० शाह :

क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीय वन नीति के अन्तर्गत देश की संशुद्ध भौगोलिक भूमि के कम से कम एक तिहाई भाग को वनाच्छादित करने के लिए कोई लक्ष्य निर्धारित किया गया था ;

(ख) यदि हाँ, तो क्या सरकार ने उक्त लक्ष्य की प्राप्ति के लिए कोई दीर्घाविधि या त्वरित योजना क्रियान्वित करने का निर्णय किया है ;

(ग) यदि नहीं, तो उसके क्या कारण हैं ;

(घ) इस समय देश में कुल कितने प्रतिशत भू-भाग पर वन होने का अनुमान है ;

(ङ) क्या यह भी सच है कि अस्सी के दशक में वन भूमि के काफी बड़े क्षेत्र की रूपान्तरित कर दिया गया है ; और

(च) यदि हाँ, तो कितनी-कितनी वन भूमि को रूपान्तरित किया गया है और